

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General, at Jammu)

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Subject:- Revocation of Certificate of Enrolment License No. 335/2003 dated 16.09.2003 as an Advocate of Sh. Joginder Singh Salathi S/O Sh. Ganpat Singh Salathi R/o Gurah Salathian, Samba having Fake and Forged B.A and LL.B Degree.

Ref: Order dated 18.10.2024 passed by the Hon'ble Disciplinary Committee, under the Advocates Act, 1961 for Jammu Wing, in Complaint No.JMU-32/23 titled Somant Singh Vs. Joginder Singh Salathia.

NOTIFICATION

NO. 3166 **RG/LP** **Dated:** 21/12/24

Pursuant to the order dated 18.10.2024 passed by the Hon'ble Disciplinary Committee under Advocates Act, 1961 for Jammu Wing in Complaint No. JMU-32/23 titled Somant Singh Vs. Joginder Singh Salathia, it is hereby notified for general information that the Certificate of Enrollment No. 335/2003 dated 16.09.2003 as an Advocate issued in favour of Sh. Joginder Singh Salathi S/O Sh. Ganpat Singh Salathi R/o Gurah Salathian, Samba on the Roll of Bar Council of Jammu & Kashmir vide Notification No. 205 dated 18.09.2003 is hereby revoked and the name of the Advocate Sh. Joginder Singh Salathi S/O Sh. Ganpat Singh Salathi R/o Gurah Salathian, Samba is removed from the Roll of Bar Council of Jammu & Kashmir, having **Fake and Forged B.A and LL.B Degrees.**

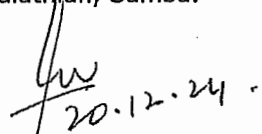
By Order


(Shahzad Azeem)
Registrar General

No. 57310-46 **RG/LP** **Dated:** 21/12/24

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu & Kashmir and Ladakh, Jammu.
2. Secretary to Hon'ble Mr/Mrs.Justice _____
...for information of their Lordships.
3. Registrar Judicial, High Court Wing Jammu/Srinagar.
4. All Principal District & Sessions Judges.
...for information and with the request to display the same on the notice board.
5. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Secretary, Bar Council of India, New Delhi.
5. President, J&K High Court Bar Association, Jammu/Srinagar
6. President, District Bar Association, Samba
.... for information and necessary action.
7. Secretary of all State Bar Councils.
8. CPC e-Courts, High Court of J&K and Ladakh, Jammu for uploading on the official website.
9. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
10. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
11. Sh. Joginder Singh Salathi S/O Sh. Ganpat Singh Salathi R/o Gurah Salathian, Samba.


Registrar General